



महाराष्ट्र शासन राजपत्र

असाधारण

प्राधिकृत प्रकाशन

मंगळवार, ऑगस्ट १, २००६ / श्रावण १०, शके १९२८

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Factories (Maharashtra Amendment) Act, 2006 (Mah. Act No. XXVIII of 2006), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXVIII OF 2006.

(First published, after having received the assent of the President in the "Maharashtra Government Gazette" on the 1st August 2006).

An Act further to amend the Factories Act, 1948, in its application to the State of Maharashtra.

Act
63 of
1948. WHEREAS it is expedient further to amend the Factories Act, 1948, in its application to the State of Maharashtra, for the purposes hereinafter appearing; it is hereby enacted in the Fifty-seventh Year of the Republic of India as follows :—

1. This Act may be called the Factories (Maharashtra Amendment) Short title. Act, 2006.

Amendment
of section 2
of Act 63 of
1948.

2. In section 2 of the Factories Act, 1948, in its application to the State of Maharashtra, in clause (m),—

Act 63
of
1948.

(a) after the words "restaurant or eating place" the words and letter "or a poly house or green house engaged in the activity of floriculture or pomology or High Value Crops" shall be added ;

(b) after *Explanation II*, the following *Explanation* shall be added, namely :—

"*Explanation III*.—For the purposes of this clause, the term "High Value Crops" shall mean and include,—

- (i) Plantation of fruits, flowers and vegetables in a green house or shed-net house ;
- (ii) Plantation of exotic fruits, flowers and vegetables ;
- (iii) Plantation of crops by use of bio-technology ;
- (iv) Plantation of medicinal and aromatic plants and processing industry ;
- (v) Production of mushroom and processing industry ;
- (vi) Production of fruits by micro-drip irrigation by use of plastic and mulching ;
- (vii) Nurseries and processing industry where vegetables are produced in a green house ;
- (viii) Nursery of ornamental plants ;".